

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2782
TO BE ANSWERED ON 19th MARCH, 2021

STEPS TO FACILITATE FARMERS TO GIVE UP TOBACCO FARMING

2782. SHRI K.T.S. TULSI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the schemes or a framework, if any, devised by Government to facilitate Flue Cured Virginia (FCV) tobacco farmers to give up tobacco farming and demolish their barns, and to provide compensation thereof to the said farmers; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) & (b) The Flue Cured Virginia (FCV) tobacco production is mainly concentrated in the States of Andhra Pradesh and Karnataka. Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) is implementing Crop Diversification Programme (CDP), an ongoing sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY) in tobacco growing states namely Andhra Pradesh, Karnataka, Bihar, Gujarat, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal to encourage tobacco growing farmers to shift to alternative crops/cropping system w.e.f. 2015-16. An amount of Rs. 10 crores as Central Share has been allocated to implementing states during 2020-21 for implementation of the programme on 60:40 sharing basis between Government of India and State Governments.
